

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.222/252/HDB/2017
NAME OF THE COMPANY	L&N Structural Engineers Pvt Ltd
NAME OF THE PETITIONER(S)	L&N Structural Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

# **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Acul Medelini	Adroch	9885314234	P. gurijes

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr. P. Anil Mukherji, learned counsel for the Petitioner. Post the case for final hearing on 09.02.2018.

MEMBER(Tech)

MEMBER (Judl)